

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) As on 01.04.2019, out of 64,298 Route kilometers of Broad Gauge routes 35,488 Route Kilometers were electrified. Balance Broad gauge routes are sanctioned for electrification and in this process, 4087 and 5276 Route Kilometers of Broad Gauge routes have been electrified in 2017-18 and 2018-19 respectively. It has been decided to electrify all Broad Gauge routes by the year 2021-22.

**Increasing frequency of Delhi-Kanpur weekly express**

3927. DR. SASIKALA PUSHPARAMASWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has any proposal to operate Train No. 14152 (Anand Vihar Terminal-Kanpur Central), a weekly train at present, on daily basis;

(b) if so, the details thereof;

(c) whether Government would make Train No. 14724 halt at Gursahaiganj Railway Station (GHJ) atleast for five minutes in view of the difficulties being faced by passengers while boarding and de-boarding the trains;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) No, Sir. There is no such proposal to increase the frequency of 14152/14151 Anand Vihar Terminal-Kanpur Central Express from weekly to daily.

(b) Does not arise.

(c) to (e) At present, 14724 Bhiwani Jn.-Kanpur Central Kalindi Express has a scheduled stoppage of two minutes at Gursahaiganj. Increase in stoppage time to five minutes is operationally not expedient.

**Proposals for redevelopment of railway infrastructure**

3928. SHRI SANJAY RAUT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have received proposals/representations from various organisations/road users as well as from the Government of Maharashtra for the further development of railway infrastructures and its facilities;

- (b) if so, the details thereof during the last three years, proposal-wise;
- (c) whether Railways have approved all these proposals and if so, the details thereof and if not, the reasons therefor; and
- (d) by when the pending proposals, if any, would be approved?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (d) Proposals/requests/representations from State Governments or various public representatives and other organisations for construction of railway projects are received at Divisional Offices, Zonal Offices and in the Ministry from time-to-time. As receipt of such proposals is a continuous and dynamic process, compendium of such proposals is not maintained.

10 New Lines, 1 Gauge Conversion and 5 Doubling projects have been included in Budget subject to requisite Government approvals during last three years and current year (2016-17, 2017-18, 2018-19 and 2019-20) falling partly/fully in Maharashtra. Requisite approvals for six projects have already been obtained.

Approval of the project requires examination of Detailed Project Report (DPR), appraisal of NITI Aayog, approval from Expanded Board for Railways and thereafter approval of Cabinet Committee on Economic Affairs (CCEA). These approvals depend on many factors including financial viability of the project, consent of State Government for cost sharing etc. As such, timeline for approval of the projects cannot be given at this stage.

#### **Utilisation of unused railway land for solar power generation**

†3929. SHRI AMAR SHANKAR SABLE: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has any plans to establish solar power projects to utilise the unused land of Railways;
- (b) if so, the details thereof in Maharashtra, district-wise;
- (c) whether Government is considering to hire lands of farmers which are lying unutilised due to scarcity of water, for the establishment of solar power projects;
- (d) if so, the details thereof, State-wise and if not, the reasons therefor; and

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†Original notice of the question was received in Hindi.